## **GOVERNMENT OF INDIA MINISTRY OFTEXTILES RAJYA SABHA QUESTION NO21.04.2010**

**ANSWERED ON** 

HANDLOOM WEAVERS COVERED UNDER MGBBY.

SHRI R.C. SINGH 2907

Will the Minister of COALTEXTILES be pleased to state :-

- (a) the aims and objectives of Mahatma Gandhi Bunkar Bima Yojana (MGBBY);
- (b) the details of handloom weavers covered under the above scheme in the country since implementation of the scheme, year-wise and district-wise;
- (c) the details of Union Government and State Governments` contribution towards premium; and
- (d) whether weaver and his children would get insurance benefit from the above scheme?

**ANSWER** 

## THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES

## (SMT. PANABAAKA LAKSHMI)

- (a):The basic objective of the 'Mahatama Gandhi Bunkar Bima Yojana' is to provide life insurance cover to the handloom weavers/ ancillary workers in the case of natural as well as accidental death and in cases of total/ partial disability due to accident. The scheme is implemented through LIC of India
- (b):Mahatma Gandhi Bunkar Bima Yojana is in implementation from 2005-06. State-wise and year-wise details of weavers covered in the country since implementation of the scheme are as follows:-

Name of State 2005-06 2006-07 2007-08 2008-09 2009-10 Upto Feb,

Andhra Pradesh 14238 89293 83590 122968 72294

Assam 3123 13017 16490 64664 48079

Bihar - 738 4100 2282 463

Chhattisgarh - 1223 2407 2752 1415

Delhi - - 348 2175 858

Gujarat 804 2735 2128 3563 1343

Haryana - 189 - - -

Himachal Pradesh 3505 1426 610 9915 4191

J & K 366 520 493 439 377

Karnataka 4220 18746 46784 31061 32613

Kerala 1711 7263 7314 9420 6955

Madhya Pradesh 1692 1883 3509 4396 1325

Maharashtra 5631 368 719 654 76

Orissa 20505 8282 13857 29903 11110

Punjab - 2262

Rajasthan 2405 3790 4291 2400 679

Tamil Nadu 117724 193611 205102 241239 239120

Uttar Pradesh 16016 17165 14350 21560 9890

Uttarakhand 411 766 863 1380 565

West Bengal 3986 42499 59529 25138 16643

TOTAL 196337 403514 466484 575909 450258

District-wise coverage figures are not maintained under the scheme.

(c):Under MGBBY, the contribution in premium of Rs.330/- per annum is as under:

GOI contribution Rs.150/-

Weavers' contribution Rs. 80/-

LIC's contribution Rs.100/-

Total premium Rs.330/-

State Government does not pay any share.

(d):The handloom weavers and ancillary workers get life insurance benefits under the scheme. The following benefits are admissible under the MGBBY:-

S. No. Benefits during 10th Plan Benefits during 11th Plan

(i) Natural Death Rs.50,000/- Rs.60,000/-

(ii) Accidental Death Rs.80,000/- Rs.1,50,000/-

(iii) Total Disability Rs.50,000/- Rs.1,50,000/-

(iv) Partial Disability Rs.25,000/- Rs.75,000/-

Benefits availed and Claims settled:

(Rs. in Crore)

Benefits 2007-08 2008-09 2009-10 (as on Feb.`10)

No. Amt. No. Amt. No. Amt.

Natural Death 2510 12.59 3648 20.5 2969 17.70

Accidental Death 35 0.27 48 0.6 63 0.81

Total 2545 12.86 3696 21.1 3032 18.51

A scholarship of Rs.300/- per quarter per child is paid to the students studying in 9th to 12th standard for a maximum period of four years or till they complete 12th standard, whichever event occurs earlier.

(Rs. in Crore)
Benefits 2007-08 2008-09 2009-10 (as on Feb. `10)

No. Amt. No. Amt. No. Amt.

Scholarship 49170 4.03 59173 5.24 67942 6.46